

**Railway Employees Under  
Suspension**

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\*943 { **Shri T. B. Vittal Rao:**  
**Shrimati Parvathi Krishnan:**

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that several employees are still kept under suspension under the Railway Services (Safeguarding of National Security) Rules;

(b) if so, their number;

(c) what steps are being taken to expedite decision in these cases; and

(d) whether these cases are being reviewed by the Minister himself on the basis of his promise given on the floor of the House, during the last session?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** (a) Yes.

(b) 52.

(c) These cases are actively under consideration.

(d) Yes.

**Shri T. B. Vittal Rao:** May I know, out of 52 cases, how many are under suspension for well over 3 or 4 years?

**The Minister of Railways (Shri Jagjivan Ram):** Quite a large number are under suspension since 1948 and 1949

**Shri Tangamani:** Out of the 52, how many are from the Southern Railway, from the Ex-S.I.R.?

**Shri Shahnawaz Khan:** Nine

**Shri B. S. Murthy:** What are the reasons for this extraordinary delay in disposing of these cases for ten years?

**Shri Shahnawaz Khan:** Sometimes, the cases are taken by the employees to the various courts. We have to wait until such time as the courts give their decision. Sometimes, the Railway Ministry has to act in accordance with the decision of the

courts. All these matters lead to delay.

**Shri B. S. Murthy:** Is it not a fact that in some cases, nearly two or three years are taken for investigation and then, it is being postponed?

**Mr. Speaker:** What is the good of asking the general question? Out of the nine cases, if the hon. Member is interested in any case, he may put a question later.

**Shri B. S. Murthy:** No, no; I am asking....

**Mr. Speaker:** What is the good of saying generally, are we not bad? He may take a particular instance.

**Shri B. S. Murthy:** No, no.

**Shri Tangamani:** May I know when these cases would be finally disposed of?

**Shri Shahnawaz Khan:** The whole position is being reviewed. We hope it won't be long. In the course of the next few months, we hope to finalise all these cases. One of the main reasons for delay has been, as the hon. Minister just now said, some of them started in 1949. Since then, many things have changed. We have called for the latest police reports so that we can take a fair and just view of the cases

**Exhibition of Documentaries at  
Railway Stations**

\*944 **Shri Damani:** Will the Minister of Railways be pleased to state what are the Railway Stations where documentaries and newsreels are being exhibited at present?

**The Deputy Minister of Railways (Shri Shahnawaz Khan):** All the zonal railways except the Eastern and Northern Railways, have now projection equipment. The equipment is not permanently installed at any particular station, but is moved periodically from station to station, and documentaries have been exhibited at a large number of stations.